

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 623 of 2019

IN THE MATTER OF:

D. Sathish Babu

...Appellant

Versus

Optiemus Infracom Ltd. & Anr.

...Respondents

Present

For Appellant: Ms. Gurmeet Kaur, Advocte.

**For Respondent: Mr. Mudit Sharm and Ms. Shivani Chaturvedi,
Advocates for R-1.
Mr. Ajay Kumar and Mr. Sourit Arora, Advocates for
RP.**

ORDER

12.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 18th October, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

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